

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3193
TO BE ANSWERED ON DECEMBER 18, 2025**

MAJOR SCHEMES UNDER AMRUT 2.0

NO. 3193. SHRI RAJESH NARANBHAI CHUDASAMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the major measures and schemes undertaken under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0;**
- (b) the present status of projects under the AMRUT 2.0 and the number of projects completed, in progress and the projects for which tenders have been issued; and**
- (c) the details of the efforts made by the Government regarding financial allocation and its utilisation under the AMRUT 2.0?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 was launched on 01 October 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies, development of green spaces and parks, etc are other components of the Mission.

Under the Mission, States/ Union Territories (UTs) are empowered to select, appraise, prioritise and implement the projects within the broad framework of AMRUT 2.0 guidelines. Ministry of Housing and Urban Affairs (MoHUA) approves State Water Action Plans (SWAPs) under AMRUT 2.0 as per recommendation of State High Power Steering Committee (SHPSC) headed by Chief Secretary of the State/ UT.

As reported by the States on AMRUT 2.0 portal as on 20.11.2025, 8,804 projects submitted by the States/ UTs under State Water Action Plans (SWAPs) with total project cost of ₹1,93,427.02 crore have been approved. So far, Notice inviting Tender (NIT) has been issued for 7567 projects worth ₹1,63,903 crore, out of which contracts for 6,663 projects worth ₹1,20,601.58 crore have been awarded by the States/UTs and the works worth ₹47,411 crore have been physically completed.

The mission focuses on adopting latest technologies through Start-ups and preparation of Aquifer Management Plans for cities. The reform agenda of the Mission provides for 24x7 water supply with 'Drink from tap' (DFT) facility; Geographic Information System (GIS) based master plans of the cities and raising funds through issuance of municipal bonds.

- **Under Sub-Scheme 'Formulation of GIS based Master Plans for Class-II towns with the population 50,000 - 99,999', 875 class-II towns covering 87,500 sq km are included with an outlay of Rs.801 crore. MoHUA has signed Memorandum of Understandings for creation of geo database through satellite images with National Remote Sensing Centre and through Drone technology with Survey of India.**
- **'Jal Hi Amrit' initiative has been launched to incentivize States & UTs to manage the used water (sewage) treatment plants efficiently for ensuring recyclable good quality treated water, meeting environmental standards, on a sustained basis. So far, 860 Sewage Treatment Plants with treatment capacity of 22,202 MLD have been enrolled (submitted information) via online platform for assessment.**
- **Shallow Aquifer Management (SAM) 2.0 has been launched in 75 cities. The initiative is designed to integrate aquifer management into broader urban planning. Key interventions include the construction of new and restoration of defunct recharge structures, implementation of rainwater harvesting systems, catchment level improvement for regional groundwater recharge and the development of comprehensive city-wide groundwater management plans.**
- **Technology Sub-Mission is an important component of AMRUT 2.0 to encourage start-up ideas, private entrepreneurship and commissioning them into the pilot projects. It facilitates identification of innovative, proven and potential environment friendly technologies in the fields of water and used water treatment, distribution and water body rejuvenation. The Start-ups fulfilling the definition given by "Start-up India" initiative of DPIIT are eligible to participate. 120 Start-ups have been on boarded so far and mapped with 82 AMRUT cities.**
- **AMRUT Mitra initiative has been launched to actively involve women Self Help (SHGs) in water demand management, water quality testing, water infrastructure operations, and other water sectoral projects including plantation. Proposals from 34 States/UTs comprising 6,094 projects worth ₹377.80 crore in water sector/ plantation has been approved.**

- **States/ULBs are incentivised under AMRUT 2.0 for raising Municipal bonds. So far ₹1,719 crore has been raised through municipal bonds by 11 ULBs and ₹150.5 crore have been released under AMRUT 2.0 as incentive to these ULBs for bonds issuance.**

Under AMRUT 2.0, central funds are allocated/ released to States/ UTs and not project-wise. States incur the expenditure as per progress of the approved projects. AMRUT guidelines have provisions for formation of State High Powered Steering Committee (SHPS) headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department of the State/ UT provides technical support to the SHPS in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitors the Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Also, in order to fast-track the implementation of AMRUT, the progress is periodically reviewed and monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by MoHUA with the States/ UTs and ULBs. There is a dedicated AMRUT online portal for tracking the progress and monitoring of projects.
